

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SOLAPUR TOLLWAYS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Solapur Tollways Private Limited
2.	Date of incorporation of corporate debtor	14 February 2012
3.	Authority under which corporate debtor is incorporated / registered	ROC – Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2012PTC174135
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No. 617A-N, Block-1, 6th Floor, PS QUBE, Plot No.- IID/31/1, Street No-1111 New Town, Kolkata, North 24 Parganas, Rajarhat, West Bengal, India, 700135
6.	Insolvency commencement date in respect of corporate debtor	20 December 2024 (written order communicated on 20 December 2024)
7.	Estimated date of closure of insolvency resolution process	18 June 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sanjay Kumar Mishra IBBI Regn. No. IBBI/IPA-001/IP-P01047/2017-2018/11730
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Dreams Complex, 4C-1605, LBS Marg, Bhandup West, Mumbai 400 078. E: ipsanjaymishra@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o Chandan Chatterjee, Grant Thornton, 16 th Floor, Tower III, One International Centre, SB marg, Prabhadevi West, Mumbai 400013. Email: stpl.cirp@gmail.com
11.	Last date for submission of claims	03 January, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Not Applicable Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench in the matter of CP-(IB) No. 33/KB/2024 has ordered the commencement of a corporate insolvency

resolution process of the Solapur Tollways Private Limited on 20 December 2024 (written order communicated on 20 December 2024).

The creditors of Solapur Tollways Private Limited, are hereby called upon to submit their claims with proof on or before 3rd January, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sanjay Kumar Mishra

IBBI Regn. No. IBBI/IPA-001/IP-P01047/2017-2018/11730

AFA: AA1/11730/02/311225/107734 (Valid till 31/12/2025)

Interim Resolution Professional of Solapur Tollways Private Limited

Date and Place: 23rd December, 2024, Mumbai